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[Shri S. K. T. Ramachandran] Godavari, Krishna, Pennar, Cauvery and Vaigai deserves immediate effective consideration of the Government of India.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): This is my suggestion also.

SHRI SUBRAMANIAN SWAMY: (Uttar Pradesh): Very good suggestions; You must hear him.

SHRI S.K.T. RAMACHANDRAN: Inter-linking of all West-flowing rivers of Kerala and transferring the surplus water to East by a single canal is found to be not economically feasible. The National perspective plan envisages construction of a contour canal along the West Coast to transfer surplus waters eastwards.

Madam, studies were made on the subject, on the proposed construction of dams on Kalar and Achankoil rivers connecting the reservoirs of these two rivers by a tunnel, 20 KM long. The combined surplus waters of these two rivers aggregating to about 23.46 TMC could be diverted to Tamil Nadu. Krishna and Cauvery are joining together.

A lift varying from 15 to 60 metres is involved for pumping the waters of Achankoil reservoir to the lead canal depending on the reservoir level. Some incidental power generation to the tune of about 25 MW is also possible.

The project will benefit a gross area of about one lakh hectares with 90 per cent irrigation. The total investment is assessed to be Rs. 646 crores. Only about 1100 hectares of forest land comes under submergence involving resettlement of about 2000 people. The project is attractive as it fulfils a lot of social and economic objectives.

Hence, detailed investigation and project formulation for speedy implementation thereafter are called for.

Madam, the other suggestion that I make has the support of Mr. Subramanian Swamy also. That relates to linking of Mahanadi and Vaigai through Godavari, Krishna and Cauvery which will also augment irrigation resources in Orissa, Andhra Pradesh and Tamil Nadu. Besides inland water transport may be envisaged along this canal. That may relieve the congestion on rail and road traffic.

Considering the significance of these two schemes, I would like to request the Government to expedite required action to fulfil the desired objectives. Thank you.

Humiliation caused to a Scheduled Caste M.L.A. in Tamil Nadu Legislative Assembly

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): I would like to draw the attention of his august House to a very sensitive matter which only concerns this House but the nation. The Father of the entire Nation, Mahatma Gandhi called the SC/ST people as Harijans, the sons of God. Now these people are being humiliated. Anybody calling a Harijans by his caste name is insulting and humiliating him. Similarly in Tamil Nadu if a Harijan is called as 'Pariah', it is insulting and humiliating in Tamil Nadu and nobody will tolerate it. That is why, Civil Rights Protection Act is also there to punish those who cast such aspersions these people. Mr. Paridhi Ilumvazudi, a member of the Legislative Assembly, recently has been called by his caste name as 'Pariah'.

Then, he made a statement that if he had been called a Paraiah, outside the House, he would have taken legal action against him. This was published in most of the Tamil Dailies like 'Murasoli', 'Dinakaran' and 'Malai Murasu'. Instead of repenting for the aspersion cast on the SC Member, they have added fuel to the fire by moving a Privilege Motion against the

against the Press thereby curtailing the right of the Press. When Paruthi Ilamvazudhi who was called a Scheduled Caste, resisted, he suspended for one month. Also they moved a Privilege Motion against the newspapers which have published the statement. It is a shameful thing. We are aware that if anybody is called Harijan by his caste name, Paraiah, he is liable to be punished. But the same offence has been committed in the Assembly and he has not been protected. It is not the first time that this has happened in the Tamil Nadu Assembly. Mr. Arunachalam, a Union Minister from that State was humiliated by calling him by his caste name and he was beaten. This is the sort of thing happening in Tamil Nadu. When a Member of the Legislative Assembly could not be protected, what about the common people? The one who has abused the person is none other than Mr. Dhandayudapani belonging to the Congress Party. Is the Congress Party going to suspend him, or permit him to continue? In this August House, we have been bringing so many issues by way of Special Mentions, Calling-Attention Motions and so on. We talk about stripping of Harijans. But here we are leaving a Member who has insulted another Member of the Assembly to go scot-free. This is a shameful thing and I request this House to condemn this practice of calling a person by his caste name. it is not only Mr. Paruthi Ilamvazudhi who has been insulted, but the people of the entire community have been insulted. ${f T}$ he Government should take strong action against that person.

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Who is that person?

SHRI T. A. MOHAMMED SAQHY: He is Mr. Dhandayudapani who represents the Gudiyattam constituency in Tamil Nadu. I request the Government to take stern action against him and also amend the legislation to punish such persons.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): If such a word has been used against anybody anywhere much less in the Tamil Nadu Assembly, it is highly objectionable. It is obnoxious. The whole House should condemn it and request the ruling party to see that disciplinary action is taken against the person who has uttered such a word.

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): The Government should take immediate action on this.

SHRI S. VIDULTHALAI VIRUMBI (Tamil Nadu): I fully associate myself with the hon. Member. I also request the Government to take action against that person.

SHRI K.K. VEERAPPAN (Tamil Nadu): I want to know whether the Congress Party is going to suspend him or it is going to protect him.

श्री राम नरेश यादव (उत्तर प्रदेश): महोदया, ये ग्रन्सुचित जातियों ग्रौर जनजातियों पर जो रिमार्क किये जाते हैं इससे जो लोगों का और इसरे समाज का ग्रंपमान होता है वह निन्दनीय और घृणित है। इस संबंध में सरकार को भी ध्यान देना चाहिए। साथ ही हम जो मानव समाज के लोग हैं उनका भी ध्यान जाना म्राव्ययक है। मानवीय **म्राधार पर स**ेचने के लिए, ग्रीखिर वह भी तो समाज के एक बहत बहुमूल्य ग्रंग है ग्रीर ऐसे ग्रंग के साथ अगर इस तरह की अतें की जाती हैं, तो वह बहुत ही घृणित ग्रीर निदंनीय है। उसकी निंदा सब लोगों को करनी चाहिए।

इस म्राधार पर मैं म्रपने को उससे संबद्घ करता हूं।

भी पुरेखाबीत सिंह ग्रहसुद्धालिया (बिहार): यह भी ध्यान**्रखनाः चा**हिए

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[श्री सुरेन्द्रजीत सिंह अहलुवालिया] या कि जब जय ललिता की साडी उतारी गई यी उसी विधान सभा में, इसी पार्टी ने सिखाण था। ... (व्यवधान) जब जय ललिता में ब्राई थी, तो उसकी साड़ी फाड़ इसली गई थी। यह पाइंट उसको वापिस मिल रहा है। यह इन्हीं का सिखाया हुम्रा है। ...(व्यवधान)

श्रो शब्बीर ब्रहमद सलारियाः यह इन्तहाई शर्मनाक वाक्या है। (व्यवधान)

SHRI S. VIDULTHALAI VIRUMBI The allegation was repudiated by a lady Member of the House then. You It was a false allegaplease note it. tion. (Interruptions)

SHRI SUBRAMANIAN SWAMY): Mr. Ahluwalia, are you justifying this Is what you are saying a justification for calling a Member 'Paraya'?

SHRI S.S. AHLUWALIA: What has Mr. Karunanidhi done in the House? You want to justify that (Interruptions)

श्री शब्बीर ग्रहमद सलारियाः एक गतती करने से दूसरी गलती माफ नहीं हो जाती है। ग्रेगर पहले कोई गलती हुई है, तो दूसरी गलती को माफ नहीं किया जा संकता है।

SHRI S. VIDUTHALAI VIRUMBI: I want to put it on record. allegation was false (Interruptions) It was repudiated by a Member of the Legislative Assembly. I want to put it on record that it was a false allegation. (Interruptions)

श्री शब्बीर ब्रहमद सलारिया : सवाल गवर्नमेंट का नहीं है, सवाल लेजिस्लेचर है जिसने इसे प्रिविनेज बनाया है।

YASHWANT PRAKASH SHRI AMBEDKAR (Nominated): Madam, we are repeatedly discussing in the House the atrocities and the treatment meted out to the Scheduled Castes and Scheduled Tribes. tendency is day by day rising. If we allow the situation to go on in this way I am afraid, we will not be able to control it. In the case of the Tsundur incident the police offered Rs. One lakh. The naxalites offered Rs. 2 lakhs to disclose the name of the people who had done it. And these people have gone over to the naxalites. This is the situation. would like the Congress Party to definitely say as to what action they are going to take against the Member who uttered this word.

THE DEPUTY CHAIRMAN: It is not becoming that anybody's birth should be a cause for making derogatory remarks. Nobody has any control over one's birth in a particular caste. This sort of thing is very bad, specially, when it is done by educated people who are elected representatives. It is condemnable everywhere.

Need to Expedite Laying of Bypass Road for Namakkal on Salem-Karur Road

SHRI K.K. VEERAPPAN (Tamil Nadu): Madam Deputy Chairman, the National Highway NH-7 between Banaras and Cape Comrein passes through Namakkal town. Namakkal is the only town in India having the largest number of lorry operators, with 7,000 trucks, 700 trailors and 600 LPG tankers, The ancillary industries such as bodybuilding mechanical workshops, etc., are functioning with a high degree of specialistion compared to other places. Therefore operators other areas and even from other States get their jobs done here.

Apart from this, with the little water available, most of the farmer